

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.03.2020		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.03.2020)
1	MAT App	44
2	FA	25
3	FAO	2
4	Criminal Revision Petition	24
Total		95
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.03.2020		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	568
2	Additional Family Court, Agartala	708
3	Family Court, Udaipur	295
4	Family Court, Kailashahar	174
5	Family Court, Ambassa	14
6	Family Court, Khowai	114
7	Family Court, Sonamura	108
Total		1981
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.03.2020		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	56
3	South Tripura Judicial District	186
4	Unakoti Judicial District	0
5	North Tripura Judicial District	359
6	Sepahijala Judicial District	10
7	Khowai Judicial District	0
8	Dhalai Judicial District	101
Total		713
Total pendency in Tripura as on 31.03.2020		
1	Family Courts	1981
2	District Courts other than the Family Courts	713
Grand Total		2694